

(d) Total self-sufficiency in steel production is not possible. Even countries with substantial steel making capacities import and export some quantities of steel. We will also face a similar situation. While we are taking steps to create capacities to meet our bulk requirements, this will not totally obviate the need to import some quantities of steel.

#### **Veag Steel PUurt**

740. SHRI GHOUSE MOHIUDDIN SHEIKH: Will the Minister of STEEL AND MINES be pleased to state:

(a) the progress made so far in setting up of Vizag Steel Plant; and

(b) by when the plant is likely to be completed?

THE MINISTER OF STATE, IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA). (a) Out of a total of 23.76 million Cu. M of earth work required, in site levelling, 20.77 million Cu. M of earth work has been completed. Civil construction work has been awarded for the Coke Ovens and By-product Plant, sinter Plant, Blast Furnace, Raw Materials Handling Plants, Steel Melting Shop and Auxiliary Shop Zones, covering around 54 per cent by value, of the total work. Around 51,12,000 Cu. M of excavation and 80,000 Cu. M concreting work in the above zones and other areas have been completed. The concreting of foundation of Blast Furnace No. 1 has been completed.

Concreting for half block for coke oven battery No. 1 foundation has been completed.

Out of the total requirement of 3,58,6% tonnes of equipments, 1,16,221 tonnes have already been ordered. Ordering of additional 118,479 tonnes of equipments is under processing.

Of the total requirements of 4,35,084 tonnes of structurals, 1,03,694 tonnes have already been ordered and 1,66,361 tonnes is under processing.

32,148 tonnes of refractories have already been ordered. Orders for additional 81,841 tonnes are under processing.

(b) The plant is being constructed in two overlapping stages—the 1st stage comprising facilities for production of 1.2 million tonnes of liquid steel and the 2nd stage comprising facilities for 3.4 million tonnes of liquid steel. The first stage is scheduled to be completed by 1-2-1986 and the 2nd stage by 31-12-1987.

#### **Exploration of Mines in Uttar Pradesh**

741. SHRI BISHAMBHAR NATH PANDE:

SHRI GHAN SHYAM SINGH:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that a team of Geological Survey of India is exploring the mines of tungsten at Patsai in the Almor district of Uttar Pradesh;

(b) if so, what has been the result of their exploration,-

(c) whether it is also a fact that magnetite has been found in abundance in the hills at Pithoragarh district of Uttar Pradesh;

(d) whether it is also a fact that two private firms have been given rights to exploit this valuable commodity;

(e) whether Government propose to assign the work of mining the magnetite to Hill Development Corporation;

(f) whether there is a proposal under Government's consideration to start Dhavan Bhatti so that raw magnetite is treated at Pithoragarh itself; and

(g) what are the employment potentials of these projects?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY

AND STEEL AND MINES (SHRI-MATRAM DULARI SINHA): (a) " Tungsten mineralisation was found by the geologists of the Directorate of Geology & Mining of Uttar Pradesh in Patsal (Patsal) area of Almora District in Uttar Pradesh in 1977. Detailed exploration work has been taken up by the Directorate over an area of 100 sq. km. between Patsal and Dhauli Chhina.

(b) The prospecting work completed so far has revealed the existence of tungsten mineral with a strike length of over 500 metres and width of 10—30 metres. The analytical data of surface and borehole samples have indicated tungsten grade varying from 0.06 per cent to 0.5 per cent  $W_3$ .

(c) No magnetite deposits have been found in the hills of Pithoragarh district of Uttar Pradesh. However, large deposits of magnesite have been located in this area.

(d) Mining leases for exploitation of magnesite have been granted to five private parties. The largest reserves however, are with M/s. Bharat Refractories, a Central Government Undertaking.

(e) There is so far no proposal to assign the work of mining of magnesite to any State Government Corporation.

(f) No Sir.

(g) No details have been worked out.

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#### **PAPERS LAID ON THE TABLE**

##### **I. Statement giving reasons for not laying the Accounts (1980-81), of the Central Pulp and Paper Research Institute.**

##### **H. Notifications of the Ministry of Industry (Department of Industrial Development).**

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI

756 RS—fi

NARAYAN DATT TIWARI); Sir, I beg to lay on the Table: —

I. A statement (in English and Hindi) giving reasons for not laying the Annual Accounts of the Central Pulp and Paper Research Institute, for the year 1960-81.

[Placed in Library. See No. LT—4178/82]

II. (a) A copy (in English and Hindi) of the Ministry of Industry (Department of Industrial Development) Notification S. O. No. 437 (E) 18AA/IDRA/82, dated the 22nd June, 1982, under proviso to subsection (2) of section 18AA of the Industries (Development and Regulation) Act, 1951 [Placed in Library See No. LT—4173/82].

(b) A copy (in English and Hindi) of the Ministry of Industry (Department of Industrial Development) Notification S. O. No. 315(E), dated the 11th May, 1982-issued under subsection (1) of section 9 of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT—4177/82].

##### **Accounts (1980-81) of the Central Board for the Prevention and Control Of Water Pollution, New Delhi and related paper.**

THE DEPUTY MINISTER IN, THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Annual Accounts of the Central Board for the Prevention and Control of Water Pollution, New Delhi, for the year 1980-81, and the Auditor's Report thereon, under subsection (6) of section 40 of the Water (Prevention and Control of Pollution) Act, 1974. [Placed in Library. See No. LT—4183/82],